

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No. 322

IA-1680/2021 IA-3603/2021 IA-1053/2021 IA-822/2022 IA-2877/2022
IA-823/2022

In
IB-1006(ND)/2019

IN THE MATTER OF:

Mr. Devendra Kumar Sharma

.....APPLICANT/PETITIONER

Vs.

M/s. JBB-Evereset Buildtech Pvt. Ltd

.....RESPONDENT

SECTION

U/s 7 of IBC, 2016

Order delivered on 19.04.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Adv. Rajendra Beniwal, Adv. Rajat Kashyap

For the Respondent

:

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **11.05.2023.**

Sd/-
(Court Officer)